

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

IA(IBC) 1013/2022 in Company Petition IB/52/2021

U/s 94 of IBC, 2016

IN THE MATTER OF:

Smt. Avasarala Lakshmi Anuradha

...Petitioner

Vs

State Bank of India & Servomax India Pvt

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

IA (IBC) 1013/2022

It appears that this IA has been listed inadvertently, as this IA earlier was already disposed of.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)